

**Supply of medicines by Drug Companies to  
Rajya Safakari Upbhokta Sangh,  
Rajasthan**

@954. SHRI BHUVNESH CHATURVEDI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the Drug Companies, under the direction of the Central Government, were giving direct supply of medicines to Rajya Sakhari Upbhokta Sangh in Rajasthan and were also allowing 3 per cent discount thereon;

(b) whether it is also a fact that the Drug Companies have now stopped this facility; if so what are the reasons there for; and

(c) what steps Government propose to take in this regard to safeguard the interests of the Cooperatives and thereby of the consumers?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) to (c) A circular was issued in June, 1976 to various drug manufacturers to supply drugs and medicines directly to certain consumer cooperative stores holding wholesale drug licences and designate them as wholesale dealer stockists.

The Rajasthan Rajya Sakhari Upbhokta Sangh Ltd., had represented in September, 1981 that some drug manufacturers might discontinue this facility due to some internal problems. This representation was sent to the State Government for examining the problem and taking suitable remedial measures.

**Surplus Production of Sugar for export**

@@955. SHRI INDRADEEP SINHA:  
SHRI SURAJ PRASAD:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether there is surplus production of sugar for export during the current year; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) and (b) The sugar production during the current sugar year 1982-83 is estimated at about 80 lakh tonnes which together with carryover of about 33 lakh tonnes at the beginning of the year would give a total availability of about 113 lakh tonnes. The requirement of sugar for internal consumption during 1982-83 sugar year is about 66 lakh tonnes and, therefore, the balance surplus availability would be quite adequate to meet the requirement of carryover and exports India's quota for export during 1983 under the International Sugar Agreement 1977 being 6.5 lakh tonnes.

**Incentives and Disincentives for Controlling Population Growth**

@@@956. SHRI M. BASAVARAIU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to Unstarred Question 347 given in the Rajya Sabha on the 7th October, 1982 and state:

(a) whether the question of incentives and disincentives for controlling population growth has since been reviewed;

(b) if so, what are the details thereof; and

(c) if not, by when the review is likely to be completed?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c) Yes. The decisions taken on the basis of the review relating to incentives are given in the attached statement which was made by the Union Health Minister in both Houses of the Parliament on 25-2-1983. Statement In order to further accelerate the pace of the Programme, Government has taken a number of important decisions. The main thrust of these decisions is to increase the community participation, provide incentives to individual acceptors and State Governments, increase the out-

@Previously Unstarred Question 7 transferred from the 21st February, 1983.

@@Previously Unstarred Question 224, transferred from the 22nd February, 1983.

@@@Previously Unstarred Question 471, transferred from the 24th February, 1983.